

The information will be laid on the Table of the Council.

SHRI B. C. GHOSE : Am I to understand that under the Five Year Plan though since the end of first year, nine months have elapsed, still Government have no information as to what has been the nature of implementation of the plan during the first year ?

SHRI J. S. L. HATHI : We have got information but it is not yet up-to-date and therefore we have asked for figure from the different State Governments

SHRI B. C. GHOSE : Since the hon. Minister has agreed that they really have not any definite information

MR. CHAIRMAN : He said not complete information.

SHRI B. C. GHOSE : That is to say not up-to-date information, will Government consider taking more vigorous measures to see that the plan of which so much is spoken is really going to be implemented in the proper manner ?

SHRI J. S. L. HATHI : May I submit that the question wanted certain information regarding the public and private sectors, and that information is not yet completely available.

SHRI B. C. GHOSE : Which information is not completely available and which is completely available ? Is it available in the public sector or in the private sector ? Is it completely available in the public sector ?

(No answer.)

KHWAJA INAIT ULLAH : The hon. Minister said that information is not up-to-date. May I know up to what date is the information available ?

SHRI J. S. L. HATHI : For 1951-52.

SHRI C. G. K. REDDY : In view of the incompleteness of the information, will the hon. Minister at least give us an indication as to that part of the plan referring to 1951-52 implemented up

to now ? Could he give some indication ?

SHRI J. S. L. HATHI : It is in the report itself.

MR. CHAIRMAN : You get whatever information is available.

TELEVISION OF HISTORICAL SITES

*226. SHRIMATI VIOLET ALVA (a) Will the Minister for INFORMATION AND BROADCASTING be pleased to state whether foreigners are permitted to televise historical sites as well as other objects of interest to them ?

(b) If so, are negatives of such films submitted to Government for scrutiny, or exposed films allowed to be carried out of the country ?

(c) Have Government received any protest from any individuals or associations against foreigners being permitted to televise historical sites and other objects of interest, and if so, what are their names ?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) Producers of films, whether Indian or foreign, are ordinarily permitted to film protected monuments, subject to certain conditions. For filming other objects of interest no specific permission is required. It is not possible to say which of the films taken by the foreign producers were meant for use in television circuits.

(b) Negatives are not required to be submitted for scrutiny ; there is no ban on the export of films.

(c) Yes, Sir, from the Cine Technicians Association of South India.

SHRIMATI VIOLET ALVA : May I know whether the Taj Mahal has been photographed for television ?

SHRI D. P. KARMARKAR : It is very likely. I am not able to say for certain, but it is very likely.

SHRIMATI VIOLET ALVA : Are cameras available in India for television purposes in India ?

SHRI D. P. KARMARKAR : My information is that separate cameras are not necessary for taking television pictures. The same apparatus which takes the cine pictures can be used, the thing can be used for television also.

SHRIMATI VIOLET ALVA : May I know, whether any Indians have taken pictures of these objects in India and sent them abroad for television purposes ?

SHRI D. P. KARMARKAR : I could not say. But the same material used for the cine pictures or cine film is also used for television purposes and it is likely that some films might have been exported for television abroad. I have not got definite information.

SHRIMATI VIOLET ALVA : The lion. Minister said that some objection has been received from some association. May I know what action Government contemplate to take with regard to that ?

SHRI D. P. KARMARKAR : Recently the Film Enquiry Committee recommended that there should be some means of checking up the desirability or undesirability of such films being shot, and that matter is under the active consideration of Government.

KRISHNA PENNAR PROJECT

◆227. SHRI K. SURYANARAYANA Will the Minister for PLANNING be pleased to state :

(<Z) whether any memoranda were received by Government regarding the Nandikonda, Pulichinatala and Krishna Pennar projects :

(&) if so, what action Government have taken thereon ; and

(c) whether Government will place copies of those representations on the Table ?

55 C.S.D.

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI) : (a) Yes, Sir.

(Z>) The memoranda were forwarded to the Technical Committee appointed by the Planning Commission to report on the best and the most economical manner of utilising the waters of the Krishna and the Godavari.

(c) No, Sir. Several hundreds of representations were received and no useful purpose will be served by placing copies on the Table. Attention is, however, invited to pages 89—93 of the Report of the Technical Committee, a copy of which was laid on the Table of the Council on the 12th December 1952, wherein the more important representations have been summarised.

SHRI K. SURYANARAYANA : May I know whether it has come „to the notice of the Government that the Government of Madras has so far spent Rs. 2^,20,210-13-»i on the Krishna Pennar Project to the detriment of the Krishna Valley people ?

SHRI J. S. L. HATHI : Yes, that is the information.

SHRI K. SURYANARAYANA : Could the Government of India not stop the spending of public money on the further investigation of the Krishna Pennar Project ?

SHRI J. S. L. HATHI : It is for the State Government. It is the Government of Madras that has spent the money, as the hon. Member himself said.

SHRI P. SUNDARAYYA : Are the Government aware that this report was styled an "interim report" ?

SHRI J. S. L. HATHI : Certain facts were not there, and it was thought that further investigations would be necessary. Therefore it was styled an interim report in the press note.

SHRI P. SUNDARAYYA : Is it not a fact that this Technical Committee has given its opinion finally on the matters referred to it ?